

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2020

IN THE MATTER OF:

Amit Bharana

...Appellant

Versus

**Gian Chand Narang, Resolution Professional
For Apex Buildsys Ltd.**

...Respondent

WITH

Company Appeal (AT) (Insolvency) No. 291 of 2020

IN THE MATTER OF:

Nitin Sharma

...Appellant

Versus

**Gian Chand Narang, Resolution Professional
For Apex Buildsys Ltd.**

...Respondent

Present:

For Appellant :

Mr. Apoorv Agarwal and Mr. A. M. Dar, Advocates

For Respondent :

**Mr. Arun Kathpalia, Senior Advocate with
Mr. Abhishek Anand, Mr. Shikhar Singh, Mr. Viren
Sharma and Mr. Aman Nath, Advocates for R-1
Mr. Abu John Mathew, Mr. Nalin Kumar and Mr.
Aman Nath, Advocates for ICICI**

ORDER

(Through Virtual Mode)

18.11.2020 Heard Mr. Apoorv Agarwal, Advocate for the Appellant in 'Company Appeal (AT) (Insolvency) No. 274 of 2020' in rejoinder. Mr. Abu John Mathew, Advocate appearing on behalf of the intervenor submitted that he adopts the arguments advanced by Mr. Arun Kathpalia, learned Senior Counsel for the Respondent.

Heard Mr. A.M. Dar, learned counsel for the Appellant in '*Company Appeal (AT (Insolvency) No. 291 of 2020*' in rejoinder. Hearing stands concluded.

Judgment reserved.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

/ns/gc/